



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/7074 1A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri D. Ullah,  
District and Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the 27<sup>th</sup> November, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.1/18/19/4458 Dated 26<sup>th</sup> day of November, 2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 30.11.2019 and 03.12.2019 along with station leave permission w.e.f. the evening of 29.11.2019 till the morning of 04.12.2019, has been granted/rejected. The Addl. District and Sessions Judge, FTC, Cachar, Silchar and in her absence the next senior most Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

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**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-20/2001/70751A, dated 27.11.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rolan